

SESSION - I

RTI IN RAILWAYS

PANEL – SHRI BIMAL JULKA, INFORMATION COMMISSIONER

SHRI AMITAVA BHATTACHARYYA, INFORMATION COMMISSIONER

SHRI MOHD. JAMSHED, MEMBER TRAFFIC

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION I- RTI IN RAILWAYS (1200 hrs - 1300 hrs), Dated 7 NOVEMBER 2016				
Welcome Address				1200 hrs-1205 hrs
1	Journey of RTI in Railways	Shri Sharat Chandra Jethi Addl. Member Railway Board	Ministry of Railway	1205 hrs-1215hrs
2	RTI Success in West Central Railway	Shri Sachin Shukla, Deputy General Manager	West Central Railway	1215hrs-1222hrs
3	Implementation of RTI on Indian Railways	Shri R. Subramaniam, Deputy Secretary	Central Railway, Mumbai	1222 hrs-1230hrs
4	A Successful & Meaningful Journey	Shri Rajesh Tiwari Deputy General Manager	Northern Eastern Railway,	1230 hrs- 1235 hrs
5	RTI KI Prasangikata	Shri Anil Galgali RTI Activist	Mumbai	1235 hrs-1240 hrs
Question Answer Session				1240hrs -1255hrs
Summation of Session				1255 hrs-1300 hrs

SESSION - II
DoPT SESSION

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION II- DoPT SESSION(1300 hrs- 1330 hrs), DATED 7 NOVEMBER 2016				
1	RTI online: Good Governance simplified...		Department of Personnel and Training –(IR Division)	1300hrs-1330hrs

SESSION - III

RTI IN PUBLIC SECTOR UNDERTAKINGS

PANEL –SHRI SUDHIR BHARGAVA, INFORMATION COMMISSIONER
 SHRI DIVYA PRAKASH SINHA, INFORMATION COMMISSIONER
 SHRI U.D CHOUBEY, DIRECTOR GENERAL, SCOPE

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION III- RTI IN PUBLIC SECTOR UNDERTAKINGS (1430 hrs - 1600 hrs), DATED 7 NOVEMBER 2016				
Welcome Address				1430 hrs- 1435 hrs
1	RTI in REIL	Shri A.K.Jain, MD	REIL	1435 hrs- 1450 hrs
2	RTI mechanism in NTPC	Shri Saptarshi Roy, ED	NTPC	1450 hrs -1505 hrs
3	Exemptions & Management of RTI Applications – Dilemma & Solutions	Shri Rajeev Bhardwaj , Director (HR)	SECL	1505 hrs-1520 hrs
4	Implementation of RTI Act, 2005 in GAIL	Shri .M. Ravindran, Director (HR) Shri S.B.Mitra, GM(Law)	GAIL	1520 hrs-1535 hrs
Question Answer Session				1535 hrs -1550 hrs
Summation of Session				1550 hrs -1600hrs

SESSION- IV

RTI IN BANKING /INSURANCE

PANEL – SHRI SHARAT SABHARWAL, INFORMATION COMMISSIONER

SMT MANJULA PRASHER, INFORMATION COMMISSIONER

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION IV- RTI IN BANKING / INSURANCE (1615 hrs-1745 hrs) DATED 7 NOVEMBER 2016				
Welcome Address				1615 hrs -1620 hrs
1	RTI Act in RBI	Shri Deepak Singhal Executive Director	Reserve Bank of India	1620 hrs -1635 hrs
2	Review past progress in State Bank of India	Shri PC Tamta DGM	State Bank of India	1635 hrs - 1650
3	RTI in LIC	Shri Pramoda Ranjan Mishra, Secretary	Life Insurance Corporation of India	1650 hrs - 1705 hrs
		Shri Rajeev Chaturvedi, Executive Director		
4	RTI in PFRDA	Shri Rakesh Sharma, General Manager, HR/Admn/IT/Legal/NPA/ RTI	Pension Fund Regulatory and Development Authority	1705 hrs -1715 hrs
5	Implementation of RTI Act, 2005 in IRDAI	Shri H.Ananthakrishnan General Manager	IRDAI	1715 hrs -1725 hrs
Question Answer Session				1725 hrs -1740 hrs
Summation of Session				1740 hrs -1745 hrs

SESSION - V

ACADEMIC PAPERS ON RTI

PANEL – SHRI YASHOVARDHAN AZAD, INFORMATION COMMISSIONER

SHRI M. SRIDHAR ACHARYULU, INFORMATION COMMISSIONER

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION V- ACADEMIC PAPERS ON RTI (0930 hrs - 1100 hrs), DATED 8 NOVEMBER 2016				
Welcome Address				0930 hrs- 0935 hrs
1	Right to Petition to Right to Information: Evaluation of Human Right to Good Governance	Prof. Madabhushi Sridhar Acharyulu Information Commissioner	Central Information Commission	0935 hrs- 0950 hrs
2	RTI Act provides second freedom to citizens of India: Misue must be prevented	Shri Subhash Chandra Agrawal RTI Activist	RTI Activist	0950 hrs-1005 hrs
3	RTI as an Instrument of change from Culture of Secrecy to Transparency: Challenges, Threats and the Ways Ahead	Shri Amaresh Jha Ph. D. Research Scholar Dr. Aman Vats Associate Professor	Amity School of Communication, Amity University ,Uttar Pradesh	1005 hrs-1015 hrs
4	Success and Failure of the Indian Right to Information Act, 2005	Shri Pariekh Pandey Student	Rajiv Gandhi National University of Law, Punjab	1015 hrs-1025 hrs
5	Harnessing IT for RTI in an Institute of Higher Learning in Technologies in India: A case Study	Dr. Sandeep Chatterjee Registrar	Indian Institute of Technology Delhi (IIT)	1025 hrs-1040 hrs
		Dr. Kalyan Kr. Bhattacharjee, Deputy Registrar		
Question Answer Session				1040 hrs-1055 hrs
Summation of Session				1055 hrs-1100 hrs

SESSION - VI

RTI IN STATES

PANEL – SHRI R.K. MATHUR, CHIEF INFORMATION COMMISSIONER
SHRI MA KHAN YUSUFI, INFORMATION COMMISSIONER

Sl. No.	TOPIC	NAME OF SPEAKER	ORGANISATION	TIME
SESSION VI- RTI IN STATES (1130 hrs - 0100 hrs), DATED 8 NOVEMBER 2016				
Welcome Address				1130hrs-1135 hrs
1	Improvements in Governance at State level arising out of orders of Punjab State Information Commission	Shri Sarwan Singh Channy Chief Information Commissioner	Punjab State Information Commission	1135 hrs -1145 hrs
2	Improvements in Governance at State level arising out of orders of Assam State Information Commission	Shri Himangshu Sekhar Das Chief Information Commissioner	Assam State Information Commission	1150 hrs-1200 hrs
3				1205 hrs -1215 hrs
4				1220 hrs-1230 hrs
5				1230 hrs-1240 hrs
Question Answer Session				1240hrs-1255 hrs
Summation of Session				1255 hrs-0100 hrs

